



File No. 25/02/2017-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 13th September 2017

ORDER

In continuation of this Tribunal order of even number dated 29.8.2017 wherein Hon'ble President NCLT has pleased to constitute a three member Special Bench on **22nd September, 2017** at NCLT, New Delhi to attend the matter C.P. No. IB-190(PB)/2017: Union Bank of India Vs. Era Infra Engineering Ltd and C.P. No. IB-110 (PB)/2017: Alchemist Asset Reconstruction Co. Ltd. Vs. Tirupati Buildings & Offices Pvt. Ltd. This matter has been referred to the Hon'ble President vide order dated 21.8.2017 passed in the matter. The Special Bench shall comprise of:

Special Bench at NCLT New Delhi

1. Chief Justice (Retd.) Shri M.M. Kumar, President
2. Shri R. Varadharajan Member (Judicial)
3. Ms. Deepa Krishan Member (Technical)

The Bench will deal with the question of maintainability of the petition filed under Insolvency and Bankruptcy Code, 2016 before the NCLT wherein winding up proceedings are pending against the corporate debtor before the Hon'ble High Court.

It is informed that any Learned Counsel may intervene and assist the three member bench on aforementioned day.

By Order of the National Company Law Tribunal.

(Shiv Ram Bairwa)

Registrar, NCLT

Telephone: 24363451

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Gauhati/Hyderabad.
5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
6. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
7. NCLT web site/ Notice Board.
8. The Institute of Chartered Accountants of India, ITO, New Delhi.
9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
13. Bar Council, New Delhi/Mumbai.